

GOVERNMENT OF INDIA
MINISTRY OF URBAN DEVELOPMENT
LOK SABHA
UNSTARRED QUESTION NO. 3574
TO BE ANSWERED ON DECEMBER 7, 2016
CLEARANCE TO AMRUT PROJECTS

No. 3574 SHRI PARVESH SAHIB SINGH:
SHRI PRALHAD JOSHI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government has changed its approach for sanctioning of projects under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) scheme and if so, the details thereof;
- (b) whether the Government proposes to clear urban renewal projects for 500 cities under AMRUT scheme for the next three years in one go;
- (c) if so, the details thereof and the reasons therefor along with the details of works that are likely to be carried out under AMRUT;
- (d) whether the total allocations under AMRUT is 50,000 crores and if so, the manner in which the Government proposes to spend rest of the sanctioned amount; and
- (e) the steps taken by the Government to promote energy efficiency in smart cities?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT
(RAO INDERJIT SINGH)

- (a) and (b): The Central Govt. has launched the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) in June 2015. Under the Mission, the State Annual Action Plans (SAAPs) are approved by the Govt. Against the approved plans, the individual projects are identified, prepared, appraised, approved and implemented by the respective State/ UT Govts. The Government

has fast tracked the approval of the State Annual Action Plans (SAAPs) to help the States and Union Territories plan in advance and expedite implementation of the projects under the Mission. The Government has approved the first two SAAPs of the States and UTs received so far and has also asked them to submit their third and final.

(c) The details of state-wise allocations and approvals are at Annexure.

(d) The Mission has been approved with a total outlay of Rs. 50,000 crores. The Mission funds comprise of (i) Project fund (80%), (ii) Incentive for reforms (10%), (iii) State fund for Administrative and Office Expenses (8%), and (iv) MoUD funds for Administrative and Office Expenses (2%). This is proposed to be utilized for the Mission period of five years.

(e) The Govt. is promoting energy efficiency in the AMRUT cities including Smart cities. The energy audit of street lights and water pumps is one of the reforms mandated under the Mission. The Smart Cities Mission also prescribes energy efficient buildings and street lights. The Ministry is hand-holding the cities in conduct of energy audit and replacement of inefficient equipment with efficient ones.

Annexure

Annexure referred to in part (c) on the Lok Sabha UnStarred Q.No.
3574 for reply on 07.12.2016

Fund released under AMRUT

(Rs. in crore)

Sl. No.	State/UTs	Total size of SAAP approved		Central Assistance		Central Assistance release	
		2015-16	2016-17	2015-16	2016-17	2015-16	2016-17
1	Andhra Pradesh	662.86	877.05	300.41	351.6	60.08	70.32
2	A &N Islands	3.18	3.6	3.18	3.6	0.64	0.72
3	Arunachal Pradesh	40.94	-	36.84	-	7.37	-
4	Assam	188.16	218.67	169.34	196.8	33.87	39.36
5	Bihar	664.20	775.2	332.10	387.6	66.42	77.52
6	Chandigarh	15.04	18	15.04	18	3.01	3.6
7	Chhattisgarh	573.40	740.38	276.47	308.58	55.29	61.72
8	Dadra & Nagar Haveli	3.41	3.6	3.41	3.6	0.68	0.72
9	Daman & Diu	4.56	5.75	4.56	5.75	0.91	1.15
10	Delhi	223.07	-	223.07	-	44.61	-
11	Goa	59.44	69.6	29.71	34.8	5.94	6.96
12	Gujarat	1204.42	1401	564.30	599.18	112.86	119.84
13	Haryana	438.02	525.4	219.01	254.4	43.80	50.88
14	Himachal Pradesh	88.23	101.33	79.41	91.2	15.88	18.24
15	Jammu & Kashmir	171.00	197.33	153.87	177.6	30.77	35.52
16	Jharkhand	313.36	376.8	137.95	165.81	27.59	33.16
17	Karnataka	1258.54	1624.72	592.29	771.6	118.46	154.32
18	Kerala	587.48	796.06	287.98	386.4	57.60	77.28
19	Lakshadweep	0.68	1.2	0.68	1.2	0.14	0.24
20	Madhya Pradesh	1655.81	2050.9	672.03	862.8	134.41	172.56
21	Maharashtra	1989.41	2489.91	914.92	1176	182.98	235.2
22	Manipur	51.43	60	46.29	54	9.26	10.8
23	Meghalaya	22.81	26.67	20.53	24	4.11	4.8
24	Mizoram	40.56	46.67	36.50	42	7.30	8.4
25	Nagaland	34.98	40	31.48	36	6.29	7.2

26	Odisha	461.30	530.4	228.14	265.2	45.63	53.04
27	Puducherry	18.97	21.6	18.97	21.6	3.79	4.32
28	Punjab	709.66	857.02	318.86	400.8	63.77	80.16
29	Rajasthan	919.00	1072.8	459.50	526.11	91.90	105.22
30	Sikkim	13.43	13.33	12.09	12.00	2.42	2.40
31	Tamil Nadu	3249.23	3834.49	1372.41	1582.8	274.48	316.56
32	Telangana	408.51	554.77	204.25	277.2	40.85	55.44
33	Tripura	36.62	49.33	32.96	44.4	6.59	8.88
34	Uttar Pradesh	3287.27	3895.16	1409.07	1638	281.81	327.6
35	Uttarakhand	269.93	197.33	133.68	177.6	26.74	35.52
36	West Bengal	1104.86	1393.69	552.43	642	110.49	128.4
	Total	20773.77	24869.76	9893.73	11540.23	1978.74	2308.05